

(d) what steps Government have taken or initiated against the person or persons responsible for violation of official secrecy ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) Only the 'Demonstrator' model of the indigenous 'GTX' engine has been displayed in the India International Trade Fair and at the Nehru Centre, Bombay in order to indicate the level of Indian capability in the field of gas turbine engine development. Information of a 'Secret' nature such as design parameters, approach technologies adopted etc. was not disclosed.

(b) The model which was exhibited and the details given are not regarded as 'Secret'.

(c) Does not arise.

(d) Does not arise.

#### Progress in economic sanction against South Africa

6821. SHRI BRAJAMOHAN MOHANTY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any concrete proposal has emerged out of the discussion of the Prime Minister during his recent visit to Sweden with the World leaders and more particularly with the leaders of the third world countries regarding removal of racist regime in South Africa and if so, details thereof;

(b) the details of the progress of economic sanction against South Africa as was decided in the last annual conference; and

(c) whether United Kingdom has taken any positive steps relating to economic sanction against South Africa, if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN) : (a) Prime

Minister's recent visit to Sweden was to attend the funeral of the late Swedish Prime Minister, Mr Olof Palme. However on that occasion, he met various world leaders and in the discussions he had with them developments in South Africa came up in general terms.

(b) & (c) It is not clear which last annual conference is being referred to. However, at the Commonwealth Heads of Government Meeting 1985, at the Bahamas, economic measures against South Africa, as already adopted by a number of member countries, were commended to other Governments. These included a ban on new Government loans to the Government of South Africa and its agencies; a curtailment of commercial publicity in South Africa, and on the sale of computer equipment to be used by South African military or security forces; the possibility of banning the import of krugerrands; the discouragement of further military co-operation with South Africa, including traffic in arms and ammunition, and also a ban on the traffic in petroleum; a ban on new contracts in the nuclear field, and the discouragement of cultural and scientific contacts with the racist regime. A Group of Eminent Persons was also set up to encourage the process of political dialogue with a view to dismantling apartheid. This Group has since visited South Africa and held discussions with a wide spectrum of leaders and well-known persons both in the Government and in opposition. Consultations have also been held with the African Frontline States. The Group is expected to submit its report to the Commonwealth countries by June 1986. Should it be decided then by the Heads of seven Commonwealth Governments whose representatives have served on the Group, that adequate progress towards the dismantling of apartheid has not taken place, then additional steps will be recommended against the racist regime. It is expected at that time that all Commonwealth members, including the United Kingdom, will abide by the recommendations.

#### Recruitment offices at Assam

6822. SHRI SUDARSAN DAS : Will the Minister of DEFENCE be pleased to state :

(a) number of recruitment offices for recruitment in all the three defence services in Assam;

(b) whether Government have any proposal to open recruitment offices in the headquarters of newly formed districts; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) These are four in number as under :

(i) Army and Navy—1. Narangi (Gauhati), 2. Jorhat and 3. Silchar.

(ii) Air Force—Gauhati.

(b) No, Sir.

(c) Not applicable.

Regularisation of forest mazdoors working in Andaman and Nicobar Islands

6823. SHRI MANORANJAN BHAKTA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that a proposal for regularisation of 663 Forest Mazdoors working in Andaman and Nicobar Islands for over ten years has been rejected by Government;

(b) whether the former Prime Minister, Smt. Indira Gandhi had asked to take this specific case out of the purview of recruitment ban for the sake of these weaker section people;

(c) if so, the reasons for not regularising these mazdoors;

(d) whether any fresh move was made by the Ministry of Environment and Forests in a similar case; and

(e) if so, the action Government contemplate to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) :

(a) Yes, Sir,

(b) & (c) The former Prime Minister had directed that the request for creation of new posts for regularisation of these casual labourers be looked into.

(d) & (e) There is no move to reconsider the case.

Relaxation for youngmen of north west hilly areas for recruitment to para—military forces

6824. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some relaxation is allowed in recruitment to the Para-Military and Security Forces like CRP, BSF, CISF, ITBP etc. to the youngmen belonging to Himachal Pradesh and other hilly areas of North-Western India in respect of the measurement of height, chest, weight etc. and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) Yes, Sir, Relaxation in height to the extent of 4 cms, is admissible to Gorkhas, Garhwalis, Kumaonese and Dogras for recruitment in the CRPF and the ITBP. In the BSF, relaxation in height by 5 cms. is admissible to persons from Himachal Pradesh, Garhwal, Kumaon and to Dogras. In CISF, relaxation in height upto 7 cms. is admissible to hill men from Himachal Pradesh, J & K, Garhwal and Kumaon. Relaxation to the extent of 7 cms, in height and 2 Kg. in weight is admissible for recruitment in the Assam Rifles to persons from hill areas in Himachal Pradesh, J & K, Garhwal and Kumaon.

(b) Does not arise.

Charas Export Racket

6825. SHRI ANAND SINGH : Will the Minister of HOME AFFAIRS be pleased to state :